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*	IN THE HIGH COURT OF DELHI AT NEW DELHI		
+	W.P.(C) 5440/2016		
	BADAL & ORS	Petitioners	
	versus		
	GAON SABHA BIJWASAN & ANR	Respondents	
+	W.P.(C) 5445/2016	•	
	BADAL & ORS	Petitioners	
	versus		
	GAON SABHA BIJWASAN & ANR	Respondents	
+	W.P.(C) 3874/2019	_	
	SHRI BADAL AND ORS.	Petitioners	
	Versus		
	NCT OF DELHI AND ORS.	Respondents	
+	W.P.(C) 3699/2020	•	
	BADAL AND ORS	Petitioners	
	Versus		
	NATIONAL CAPITAL TERRITORY OF DELHI		
	AND ORS	Respondents	
+	W.P.(C) 16637/2023	•	
	SHRI BADAL AND OTHERS	Petitioners	
	Versus		
	GOVT OF NCT OF DELHI AND OTHERS	Respondents	
App	earances:		
Mr.	Satish Dabas, Mr. Sandeep Singh N., Advocates f	or respondent in	
item	Nos. 60 to 64.		

Mr. Praveen Suri, Mr. Sumit Pandey, Advocate for petitioners in item No.

Mr. Tushar Sannu, Mr. Shivraj Singh Tomar, Ms. Aqsa, Advocates for

This is a digitally signed order. W.P.(C) 5440/2016

GNCTD in item Nos. 60 to 64.





CORAM: HON'BLE MR. JUSTICE PRATEEK JALAN ORDER

% <u>09.04.2025</u>

CM APPL. 20988/2025 (for early hearing) in W.P.(C) 5440/2016

CM APPL. 20989/2025 (for early hearing) in W.P.(C) 5445/2016

CM APPL. 20984/2025 (for early hearing) in W.P.(C) 3874/2019

CM APPL. 20987/2025 (for early hearing) in W.P.(C) 3699/2020

CM APPL. 20986/2025 (for early hearing) in W.P.(C) 16637/2023

- 1. Issue notice.
- 2. Mr. Praveen Suri, learned counsel, accepts notice on behalf of the petitioners. Mr. Tushar Sannu, learned counsel, accept notice on behalf of the Government of National Capital Territory of Delhi.
- 3. Other non-applicants be served by all permissible modes, including through learned counsel who had entered appearance on their behalf in the writ petitions.
- 4. It is the case of Mr. Satish Dabas, learned counsel for the applicant, that these writ petitions are barred by the principles of *res judicata*.
- 5. List the applications and the writ petitions on 19.05.2025 in the category of "Fresh Matters & Applications".
- 6. Next date of hearing in the writ petition, i.e. 24.07.2025, stands cancelled.

PRATEEK JALAN, J

APRIL 9, 2025 "Bhupi"/SD/